

Zahura but around it in the Districts of Hoshiarpur/Jullundur. They have also informed that a temporary facility has been created in the fruit and vegetable complex at Zahura which will be shifted once the agro research centre is operative and M/s Pepsi Foods Pvt. Limited's management is taking action on these lines in consultation with M/s Punjab Agro Industries Corporation.

[*Translation*]

Sale of old Stock Fertilisers At New Rates

6634. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether some fertiliser traders are selling fertilisers of old stock at new rates in connivance with the Government employees in the country; and

(b) if so, the details of such traders and the Government employees against whom action has been initiated in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILISERS (DR. CHINTA MOHAN): (a) No specific and verifiable case has come to the notice of Government where retailers are selling pre-budget stock of fertilisers at the new rate in connivance with the Government employees in the country.

(b) Question does not arise.

[*English*]

Telecast Of TV Serial 'The Bible'

6635. SHRI RAMESH CHENNITHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast the serial 'The Bible'; and

(b) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). A Sponsored TV serial titled 'Stories from the Bible to be produced by M/s. Navodaya, Cochin as been approved for 39 episodes by Doordarshan. As per the guidelines for approval of sponsored programmes, the telecast schedule of a programme will be decided after the first four episodes have been made available by the producer and after these are previewed and found suitable by the Section Committee. In the case of the serial, 'Stories from the Bible', the producers have not yet submitted the first four episodes to Doordarshan.

Centre For Electronics Test Engineering In Calcutta

6636. SHRI RADHIKA RANJAN PRAMANIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Electronics is going to start at Salt Lake city, Calcutta, a Centre for Electronics Test Engineering (CETE), a new INDO FRG project by Standardisation Testing and Quality Control; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Yes, Sir, The INDO FRG Project involves setting up of a Vocational Training Centre. The centre would offer a two year long term course in test engineering with specialisation in the areas of Test & Measuring instruments, as

well as consumer, telecommunication, medical and industrial electronics.

Telecast Of Serial Laxmi bai' Jhansi Ki Rani'

6637. SHRI RAJENDRA AGNIHOTRY: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to make a T.V. serial on Laxmi Bai 'Jhansi Ki Rani';

(b) if so, the details thereof;

(c) whether any proposal for serial on Laxmi bai Jhansi Ki Rani is pending clearance; and

(d) if so, the time by which it is likely to be given approval?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) to (d). Doordarshan has received three proposals for production of T.V. serials on 'Jhansi Ki Rani' under its new sponsorship scheme. Examination of the proposals received under the new sponsorship scheme has been initiated by Doordarshan. Approval would depend on the merits of the proposals.

[*Translation*]

Payment due against Tannery and Foot Wear Corporation

6638. SHRI MOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the amount outstanding against hide merchants of Kanpur from the Tannery and Foot Wear Corporation;

(b) whether any hindrance has been created in the work of the Corporation due to

the non-payment of the outstanding amount; and

(c) if so, whether Government propose to take concrete steps for the timely payment to the suppliers and to make the payment of this outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.THUNGON): (a) As per provisional estimate, Tannery & Footwear Corporation of India Ltd. (TAFCO) has to pay Rs.2,18,77,918/- to hide merchants of Kanpur U.P. for the period Feb, 90 to July, 91.

(b) Production of tanneries has been partially affected due to shortage of funds. TAFCO has been able to procure small quantity of finished leather from Kanpur market and some quantity of wet blue and raw hides from outside Kanpur.

(c) The Corpn. has been advised to run its commercial operations in a viable fashion in order to meet its working Capital requirements. The Corpn. has also been advised to pay the outstanding dues as early as possible.

[*English*]

Licences for FPS and Kerosene Depots in Delhi to SC/STs

6639. SHRI MOTILAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) the total number of licences of Fair Price Shops, Kerosene Oil Depots issued in the Union Territory of Delhi during last three years;

(b) the number out of them allotted to the SC/ST;

(c) whether there is any reservation in